

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Power Section) Civil Secretariat  
Srinagar/Jammu

Notification

Jammu, the 10<sup>th</sup> October, 2025

S.O 262.- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Sh. Tariq Hassan Lone, Executive Officer, Municipal Committee, Bijbehara to be the Executive Magistrate, who shall exercise all the power of an Executive Magistrate within the limits of Municipal Committee, Bijbehara of District Anantnag..

**By Order of the Government of Jammu and Kashmir**

Sd/-  
(Achal Sethi)  
Secretary to Government

No. LAW-Powr/18/2022-10

Dated :- 10 -10 - 2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Anantnag. This is with reference to letter No. No DMA/JUDICIAL/GEN/2025/2061-64 Dated:- 09-10-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Concerned Officer.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

Additional Secretary to Government  
Department of Law, Justice & PA